



THE HIGH COURT OF ORISSA: CUTTACK
NOTIFICATION

No. XXXI-03/2019/2095 Dtd. 20.12.2022

In exercise of the powers conferred under Section 16 of the Advocates Act, 1961 read with Rule 7(1) of the High Court of Orissa (Designation of Senior Advocate) Rules, 2019, Hon'ble the Chief Justice has been pleased to designate the following Advocates as Senior Advocates.

1. Shri Soura Chandra Mohapatra
2. Shri Siddhartha Ray

By Order

[Handwritten Signature]
20/12/2022

REGISTRAR GENERAL

Memo No. 2096(2)/Dtd. 20.12.2022

Copy forwarded to

1. Shri Soura Chandra Mohapatra, Plot No.: D/1087, Satyalaya, Sector-6, C.D.A., Po.: Markat Nagar, Cuttack, Pin: 753014
 2. Shri Siddhartha Ray, Plot No.: 82-C/433, Sector-8, C.D.A., Cuttack, Pin: 753014
- for information.

[Handwritten Signature]
20/12/2022

REGISTRAR GENERAL

Memo No. 2097(60)/Dtd. 20.12.2022

Copy forwarded to the

1. Secretary General, Supreme Court of India, New Delhi;
2. Registrar General, High Court of Allahabad;
3. Registrar General, High Court of Andhra Pradesh;
4. Registrar General, High Court of Bombay, Mumbai;
5. Registrar General, High Court of Calcutta, Kolkata;
6. Registrar General, High Court of Chhatisgarh;
7. Registrar General, High Court of Delhi;
8. Registrar General, High Court of Guwahati;
9. Registrar General, High Court of Gujarat;
10. Registrar General, High Court of Himachal Pradesh;
11. Registrar General, High Court of Jammu & Kashmir;
12. Registrar General, High Court of Jharkhand;
13. Registrar General, High Court of Karnataka;
14. Registrar General, High Court of Kerla;
15. Registrar General, High Court of Madhya Pradesh;
16. Registrar General, High Court of Madras;
17. Registrar General, High Court of Manipur;
18. Registrar General, High Court of Meghalaya;
19. Registrar General, High Court of Patna;
20. Registrar General, High Court of Punjab & Haryana
21. Registrar General, High Court of Rajasthan
22. Registrar General, High Court of Sikkim
23. Registrar General, High Court of Telengana
24. Registrar General, High Court of Tripura
25. Registrar General, High Court of Uttarakhand
26. Secretary, Bar Council of India, New Delhi
27. Secretary, Odisha State Bar Council, Cuttack
28. Secretary, Orissa High Court Bar Association, Cuttack
29. District & Sessions Judge (All)

for information and necessary action.

20/12/2022

REGISTRAR GENERAL

Memo No. 2098(100)/Dtd. 20.12.2022

Copy forwarded to the

1. All Officers of the Court;
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice;
3. Addl. Principal Secretaries/Sr. Secretaries/Secretaries/P.As attached to Hon'ble Judges;
4. Principal Private Secretary to the Advocate General, Odisha, Cuttack;
5. Mr. S.P. Mishra, Senior Advocate, Orissa High Court Bar Association, Cuttack;
6. All Superintendents of the Court.

for information and necessary action.


20/12/2022
REGISTRAR GENERAL

Memo No. 2099/Dtd. 20.12.2022

Copy forwarded to the Officer-in-Charge, NIC, High Court of Orissa, Cuttack for uploading the notification in the Court's website.


20/12/2022
REGISTRAR GENERAL